NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/551/ (IB)/2017

NAME OF THE PETITIONER(S)

: CENTRAL BANK OF INDIA & STATE BANK OF INDIA

NAME OF THE RESPONDENT(S)

: ASHOK MAGNETICS

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M.S. SHANMV A. SUNDAPAN
Count of Corporate Deblu

Count of Mo HAMED HUSSain It is

Counsel for Applicant/

financial indido.

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor filed a counter, copy of which is given to the other side. Matter is posted for arguments. Put up on 31.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)